

**BAIL APPLICATION**

**FIR No. 292/2014  
PS: Rajinder Nagar  
State v Pooja  
(Applicant Munni @ Moni)**

**03.12.2020**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Chirag Khurana, Ld. Counsel for applicant through VC.

No time left.

At request, put up for 18.12.2020,

(Naveen Kumar Kashyap)  
ASJ-04/Central/Delhi  
03.12.2020

**BAIL APPLICATION**

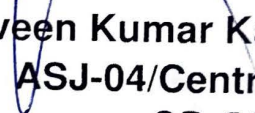
**FIR No. 130/2014  
PS: Kamla Market  
State v. Raj Bahadur  
(Applicant Yadvender)**

**03.12.2020**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Bijan Kumar Singh, Ld. Counsel for applicant through  
VC.

No time left.

At request, put up for 14.12.2020,

  
(Naveen Kumar Kashyap)  
ASJ-04/Central/Delhi  
**03.12.2020**

**BAIL APPLICATION**

**FIR No. 799/2014**

**PS: Daryaganj**

**State v. Devender Kumar @ sanjay  
(Applicant Vinay @ Monty)**

**03.12.2020**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Ms. Meenakshi, Ld. Counsel for applicant through VC.

No time left.

At request, put up for 04.12.2020,

  
(Naveen Kumar Kashyap)  
ASJ-04/Central/Delhi  
03.12.2020

**BAIL APPLICATION**

**FIR No. 182/2017  
PS: Kamla Market  
State v. Arsalan Ali  
(Applicant Juber)**

**03.12.2020**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. M.Z. Masih, Ld. Counsel for applicant through VC.

No time left.

At request, put up for 05.12.2020.

  
(Naveen Kumar Kashyap)  
ASJ-04/Central/Delhi  
03.12.2020

**BAIL APPLICATION**

**FIR No. 34/2014  
PS: Prasad Nagar  
State v. Deepak Kumar**

**03.12.2020**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Yogesh Swaroop, Ld. Counsel for applicant through  
VC.

No time left.

At request, put up for 05.12.2020.

(Naveen Kumar Kashyap)  
ASJ-04/Central/Delhi  
03.12.2020

**MISC APPLICATION**

**FIR No. 227/2020**

**PS: Wazirabad**

**State v. Imran @ Akhtar Khan & Ors.  
(Applicant Ashish Kumar)**

**03.12.2020**

Present: Sh. Pawan Kumar, Addl. PP for the State.  
Sh. Deepak Rawat, Ld. Counsel for applicant through VC.

No time left.

At request, put up for 14.12.2020,

  
(Naveen Kumar Kashyap)  
ASJ-04/Central/Delhi  
03.12.2020

**SC: 27451/2016**  
**FIR: 139/2011**  
**PS: I.P. Estate**  
**Stte v. Anadil Hasan**

**03.12.2020**

Present : Sh. Pawan Kumar, Ld. Addl. PP for the State.  
Sh. Tanjim Hussain, Ld. Counsel for accused  
Mehboob Alam with accused Mehboob Alam in  
person through Vc.  
Sh. Tushar Maukin, Ld. Counsel for accused Mukesh  
and Raju Lal Jaat with both the accused in person  
through VC.  
Accused Firoz Alam, Anadil Hassan, Mukesh Kumar  
and Mohd. Javed in person through VC.

Part arguments heard.

Put up for remaining arguments on **14.12.2020.**

**(Naveen Kumar Kashyap)**  
**ASJ-04/Central/Delhi**  
**03.12.2020**

**CA: 54821/2016**

**M/s. Tricolite Engineering Pvt. Ltd & anr. v. M/s. Pipeline  
Products Ltd.**

**03.12.2020**

Present : None for Appellant.  
Sh. Rohit Tomar proxy counsel for respondent.

Vide order dated 18.01.2020, NBWs were issued against the convict no.2 Rohit Sharma and notice to his surety. Same is still not executed. As such, issue fresh NBW against the accused in terms of order dated 18.01.2020. Such NBW be issued within three days from today.

**Put up on 03.02.2021.**

  
**(Naveen Kumar Kashyap)**  
**ASJ-04/Central/Delhi**  
**03.12.2020**



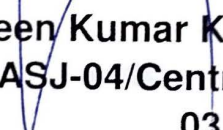
**CA: 335/2018**  
**Sateesh Jain v. Income tax Officer**

**03.12.2020**

Present : Sh. Amit Bhatnagar, Ld. Counsel for Appellant  
alongwith Appellant in person through VC.  
Sh. Arpit Batra, Ld. Counsel for respondent/ITO  
through VC.  
Sh. Pawan Kumar Ld Addl. PP for State/respondent.

Part arguments heard.

Put up for remaining arguments on **18.12.2020 at**  
**12.30 pm.**

  
**(Naveen Kumar Kashyap)**  
**ASJ-04/Central/Delhi**  
**03.12.2020**

CA: 77/2019

**Rajender Kumar v. M/s. Ajay Industrial Corp Pvt. Ltd.**

**03.12.2020**

Present : Sh. Hansraj, Ld. Counsel for Appellant in person.  
Sh. Manjeet Singh, AR of respondent company.  
Accused not present physically.

This matter is at the stage of pronouncement of judgment.

**Accused is directed to appear in person in court tomorrow.**

**Put up for further appropriate order/proceedings on 04.12.2020.**

  
**(Naveen Kumar Kashyap)**  
**ASJ-04/Central/Delhi**  
**03.12.2020**

**SC: 28517/2016**  
**FIR: 214/2015**  
**PS: Civil Lines**  
**State v. Subhash Rai & Anr**

**03.12.2020**

Present : Sh. Pawan Kumar, Ld. Addl. PP for the State.  
Ld. Counsel for accused through VC.

**Part arguments heard.**

Put up for remaining arguments on 04.12.2020 and appropriate directions about execution of Bond u/s 437 A Cr.P.C. and appearance of accused in person physically in court.

  
**(Naveen Kumar Kashyap)**  
**ASJ-04/Central/Delhi**  
**03.12.2020**


SC: 12/2020  
FIR: 109/2017  
PS: Hauz Qazi  
Stte v. Rajesh Kumar

**LD. P.O. IS ON HALF-DAY LEAVE.**

**03.12.2020**

Present : Sh. Pawan Kumar, Ld. Addl. PP for the State.  
Sh. Uadai Sharma, Ld. Counsel for all three accused  
Alongwith accused no. 2 in person.

As per direction, **put up for purpose fixed in terms  
of previous orders for 10.03.2021.**

  
(Reader)  
03.12.2020


Cri. Rev. 253/2020  
Ram Kumar Garg v. M/s. SMC Global Securities Ltd.

**LD. P.O. IS ON HALF-DAY LEAVE.**

**03.12.2020**

Present : Revisionist in person.

As per direction, put up for purpose fixed in terms  
of previous orders for 08.12.2020.

  
(Reader)  
03.12.2020

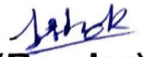
Crl. Rev. 254/2020  
Nirmal Garg v. M/s. SMC Global Securities Ltd.

**LD. P.O. IS ON HALF-DAY LEAVE.**

**03.12.2020**

Present : Husband of Revisionist in person.

As per direction, put up for purpose fixed in terms  
of previous orders for 08.12.2020.

  
(Reader)  
03.12.2020


SC: 794/2019  
FIR: 85/2011  
PS: Civil Lines  
Stte v. Safdar Ali @ Sibbu etc.

**LD. P.O. IS ON HALF-DAY LEAVE.**

**03.12.2020**

Present : Sh. Pawan Kumar, Ld. Addl. PP for the State.  
Sh.Yogender Singh, Ld. Counsel for accused no.3  
with accused no. 3 in person.

As per direction, **put up for purpose fixed in terms  
of previous orders for 07.04.2021.**

  
(Reader)  
**03.12.2020**

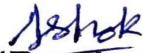
**SC: 28171/2016**  
**FIR: 146/2013**  
**PS: Sadar Bazar**  
**State v. Rohit etc.**

**LD. P.O. IS ON HALF-DAY LEAVE.**

**03.12.2020**

Present : Sh. Pawan Kumar, Ld. Addl. PP for the State.  
Sh. J.S. Mishra, LAC for both accused through VC.  
IO Sanjay Kumar Singh in person.

As per direction, **put up for purpose fixed in terms**  
**of previous orders for 04.02.2021.**

  
**(Reader)**  
**03.12.2020**




SC: 898/2017  
FIR: 135/2017  
PS: Railway Main Delhi  
Stte v. Sanju @ Chawmin

**LD. P.O. IS ON HALF-DAY LEAVE.**

**03.12.2020**

Present : Sh. Pawan Kumar, Ld. Addl. PP for the State.  
Sh. J.S. Mishra, L.d counsel for accused through VC.

As per direction, **put up for purpose fixed in terms  
of previous orders for 04.02.2021.**

  
(Reader)  
**03.12.2020**


SC: 28386/2020  
FIR: 130/2014  
PS: Kamla Market  
State v. Raj Bahadur @ Raju etc

**LD. P.O. IS ON HALF-DAY LEAVE.**

**03.12.2020**

Present : Sh. Pawan Kumar, Ld. Addl. PP for the State.  
Accused Surender Kumar, Raj Bahadur and Sanjay  
@ Dharamvir in person.  
Accused Vasudev is present through VC.  
Sh. Dipanshu Chugh, Ld. Counsel for accused  
Vasudev through VC.  
Sh. Rajan Bhatia, Ld. Counsel for accused Sanjay @  
Dharamvir.  
Sh. S.N. Shukla, LAC for accused Sanajy @ Karia.

As per direction, **put up for purpose fixed in terms  
of previous orders for 30.01.2021.**

  
(Reader)  
03.12.2020